

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(22) C.P. (IB)-438-(MB)/2018

CORAM:

SHRI M.K .SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.06.2019**

NAME OF THE PARTIES: P.R. Acousticals & Engineering Works Ltd.
V/s
Walchand Nagar Industries Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for the Petitioner is present. Respondent absent.
2. Directed to intimate the next date of hearing to the Respondents and place on record the Affidavit of service along with tracking report.
3. By the Order of the Bench matter is listed for hearing on **27.08.2019.**

12.06.2019
Aah=

Sd/-
M.K. SHRAWAT
Member (Judicial)